

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/629/(IB)/2017  
NAME OF THE PETITIONER(S) : VASAVI BALA RESINS PVT LTD  
NAME OF THE RESPONDENT(S) : URBANE INDUSTRIES LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Ganesh Kumar

PLS

Counsel Petitioner



K. FAMILARASAN

Counsel Respondent



**ORDER**

Representative for the Applicant present. Counsel for the Corporate Debtor present and prayed for time to make final submissions. At request, time is enlarged. Put up on **08.12.2017 at 10.30 A.M.**

ghk

sel-  
MEMBER (JUDICIAL)